

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नं. 2 – श्री राव इन्द्रजीत सिंह।

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Insolvency and Bankruptcy Board of India, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insolvency and Bankruptcy Board of India, New Delhi, for the year 2020-2021.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6913/17/22]

(3) A copy of the National Financial Reporting Authority appointment of Part-time Member Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.220(E) in Gazette of India dated 23rd March, 2022 under Section 132 read with Section 469 of the Companies Act, 2013.

[Placed in Library, See No. LT 6914/17/22]

(4) A copy of the Notification No. S.O.1199(E) (Hindi and English versions) published in Gazette of India dated 17th March, 2022, establishing a Tribunal consisting of the persons, mentioned therein, to decide disputes in the matter of election to the Council of the Institute of Chartered Accountants of India held in December, 2021 arising under Section 10A of the Chartered Accountants Act, 1949 under Section 30B of the said Act.

[Placed in Library, See No. LT 6915/17/22]

(5) A copy of the Notification No. G.S.R.212(E) (Hindi and English versions) published in Gazette of India dated 17th March, 2022, making certain amendments in the Notification No. G.S.R.835(E) dated 3rd November, 2015, under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library, See No. LT 6916/17/22]

(6) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of Section 63 of the Competition Act, 2002:-

(i) S.O.1192(E) published in Gazette of India dated 16th March, 2022, making certain amendments in the Notification No. S.O.988(E) dated 27th March, 2017.

(ii) S.O.1193(E) published in Gazette of India dated 16th March, 2022, making certain amendments in the Notification No. S.O.2039 (E) dated 29th June, 2017.

[Placed in Library, See No. LT 6917/17/22]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री तथा पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3, 6 और 25 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) का.आ. 2632 (अ) जो 6 अगस्त, 2020 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में कृष्ण वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (दो) का.आ. 3099 (अ) जो 30 सितंबर, 2016 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो अंडमान और निकोबार द्वीप पर्यावरण-संवेदी क्षेत्र के संरक्षित क्षेत्रों के बारे में है।
- (तीन) का.आ. 3881 (अ) जो 28 अक्टूबर, 2020 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो असम राज्य में नामेरी राष्ट्रीय पार्क और सोनाई-रूपाई वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (चार) का.आ. 3517 (अ) जो 23 नवंबर, 2016 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में बरेला झील पक्षी अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (पांच) का.आ. 71 (अ) जो 10 जनवरी, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में राजगीर वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।

- (छह) का.आ. 2030 (अ) जो 28 जून, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में उदयपुर वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (सात) का.आ. 2200 (अ) जो 12 जुलाई, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में गौतम बुद्ध वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (आठ) का.आ. 2735 (अ) जो 22 अगस्त, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में कुशेश्वर अस्थान पक्षी अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (नौ) का.आ. 3026 (अ) जो 13 सितंबर, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में वाल्मिकी वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र से संबंधित संशोधन के बारे में है।
- (दस) का.आ. 2765 (अ) जो 9 जुलाई, 2021 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो बिहार राज्य में वाल्मिकी एनपी और बाघ रिजर्व पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (ग्यारह) का.आ. 2201 (अ) जो 12 जुलाई, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में बर्नवापारा वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (बारह) का.आ. 2273 (अ) जो 20 जुलाई, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में पामेड वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (तेरह) का.आ. 3653 (अ) जो 10 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में कंगेर घाटी राष्ट्रीय पार्क पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (चौदह) का.आ. 3654 (अ) जो 10 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में अचानकमर बाघ रिजर्व पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (पंद्रह) का.आ. 69 (अ) जो 10 जनवरी, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो चंडीगढ़ संघ राज्यक्षेत्र में शहर पक्षी अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (सोलह) का.आ. 185 (अ) जो 19 जनवरी, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो चंडीगढ़ संघ राज्यक्षेत्र में सुखना वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (सत्रह) का.आ. 1257 (अ) जो 31 मई, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में नारायण सरोवर वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।

- (अठारह) का.आ. 1258 (अ) जो 31 मई, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में वन्सदा राष्ट्रीय पार्क अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (उन्नीस) का.आ. 1259 (अ) जो 31 मई, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में पूर्ण वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (बीस) का.आ. 1260 (अ) जो 31 मई, 2012 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में गिरनार वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (इक्कीस) का.आ. 2561 (अ) जो 22 अगस्त, 2013 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में मरीन राष्ट्रीय पार्क और मरीन वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (बाईस) का.आ. 421 (अ) जो 9 फरवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में थोल झील पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (तेइस) का.आ. 1653 (अ) जो 5 मई, 2016 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में शूलपाणेश्वर वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (चौबीस) का.आ. 1365 (अ) जो 28 अप्रैल, 2017 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में बारदा वन्यजीव अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।
- (पच्चीस) का.आ. 1829 (अ) जो 7 मई, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में पोरबंदर पक्षी अभयारण्य पर्यावरण-संवेदी क्षेत्र के बारे में है।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6918/17/22]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1) (एक) कलाक्षेत्र फाउंडेशन, चेन्नई के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) कलाक्षेत्र फाउंडेशन, चेन्नई के वर्ष 2020-2021 के कार्यक्रम की

सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6919/17/22]

- (3) (एक) सांस्कृतिक संसाधन और प्रशिक्षण केंद्र, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) सांस्कृतिक संसाधन और प्रशिक्षण केंद्र, नई दिल्ली के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6920/17/22]

(5) 15वीं, 16वीं और 17वीं लोक सभाओं के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिये गये आश्वासनों, वचनों और परिवचनों के बारे में सरकार द्वारा की-गई-कार्रवाई को दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

पंद्रहवीं लोक सभा

1. विवरण संख्या 33 नौवां सत्र, 2011

[Placed in Library, See No. LT 6921/17/22]

सोलहवीं लोक सभा

2. विवरण संख्या 29 तीसरा सत्र, 2014
 3. विवरण संख्या 28 चौथा सत्र, 2015
 4. विवरण संख्या 23 नौवां सत्र, 2016
 5. विवरण संख्या 18 दसवां सत्र, 2016
 6. विवरण संख्या 21 ग्यारहवां सत्र, 2017
 7. विवरण संख्या 20 बारहवां सत्र, 2017
 8. विवरण संख्या 16 चौदहवां सत्र, 2018
 9. विवरण संख्या 13 सत्रहवां सत्र, 2019

[Placed in Library, See No. LT 6922/17/22]

सत्रहवीं लोक सभा

10. विवरण संख्या 13 पहला सत्र, 2019
 11. विवरण संख्या 10 दूसरा सत्र, 2019
 12. विवरण संख्या 9 तीसरा सत्र, 2020
 13. विवरण संख्या 9 चौथा सत्र, 2020
 14. विवरण संख्या 8 पांचवां सत्र, 2021

15. विवरण संख्या 7

छठा सत्र, 2021

16. विवरण संख्या 1

आठवां सत्र, 2022

[Placed in Library, See No. LT 6923/17/22]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) भारतीय प्रतिभूति और विनियम बोर्ड (वैकल्पिक निवेश निधियां) (दूसरा संशोधन) विनियम, 2022 जो 16 मार्च, 2022 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2022/75 में प्रकाशित हुए थे।

(दो) भारतीय प्रतिभूति और विनियम बोर्ड (कर्मचारियों की सेवा) (संशोधन) विनियम, 2022 जो 24 जनवरी, 2022 के भारत के राजपत्र में अधिसूचना संख्या सेबी/एलएडी-एनआरओ/जीएन/2022/65 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 6924/17/22]

(2) केंद्रीय माल और सेवा कर अधिनियम, 2017 की धारा 166 तथा संघ-राज्यक्षेत्र माल और सेवा कर अधिनियम, 2017 की धारा 24 के अंतर्गत अधिसूचना संख्या सा.का.नि. 214 (अ) जो 21 मार्च 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा दिनांक 8 अक्टूबर, 2018 की अधिसूचना संख्या 14/2018-संघ-राज्यक्षेत्र कर में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 6925/17/22]

(3) सीमा शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत पोत परिवहन विधेयक (उपकरण आधारित योजना के संबंध में निर्यात पश्चात् संपरिवर्तन) विनियम, 2022 जो दिनांक 22 फरवरी, 2022 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 146 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 6926/17/22]

(4) सीमा शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत सीमा शुल्क (इलेक्ट्रॉनिक कैश लेजर) विनियम, 2022 जो दिनांक 30 मार्च, 2022 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 232 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 6927/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Reports (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the years 2018-2019 to 2020- 2021, alongwith Audited Accounts.

(ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the years 2018-2019 to 2020-2021.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6928/17/22]

विदेश मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती मीनाक्षी लेखी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ-

(1) (एक) पूर्वी क्षेत्रीय सांस्कृतिक केंद्र, कोलकाता के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पूर्वी क्षेत्रीय सांस्कृतिक केंद्र, कोलकाता के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब का कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6929/17/22]

(3)(एक) नव नालंदा महाविहार, नालंदा के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नव नालंदा महाविहार, नालंदा के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

- (तीन) नव नालंदा महाविहार, नालंदा के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6930/17/22]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, श्री रामेश्वर तेली जी की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1) कर्मचारी भविष्य निधि संगठन, नई दिल्ली के वर्ष 2019-2020 के समेकित वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6931/17/22]

- (3) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2022-2023 के वित्तीय प्राक्कलन और निष्पादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6931A/17/22]

शिक्षा मंत्रालय में राज्य मंत्री (श्रीमती अन्नपूर्णा देवी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ-

- (1) (एक) समग्र शिक्षा मेघालय, शिलांग के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) समग्र शिक्षा मेघालय, शिलांग के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6932/17/22]

- (3) (एक) बिहार एजुकेशन प्रोजेक्ट काउंसिल (समग्र शिक्षा), पटना के वर्ष

2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) बिहार एजुकेशन प्रोजेक्ट काउंसिल (समग्र शिक्षा), पटना के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा (हिन्दी तथा अंग्रेजी संस्करण) के बारे में विवरण।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6933/17/22]

- (5) (एक) समग्र शिक्षा, पुदुचेरी के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) समग्र शिक्षा, पुदुचेरी के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6934/17/22]

- (7) (एक) समग्र शिक्षा गोवा, आल्टो-बेटिन के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) समग्र शिक्षा गोवा, आल्टो-बेटिन के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6935/17/22]

- (9) (एक) समग्र शिक्षा तमिलनाडु, चेन्नई के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) समग्र शिक्षा तमिलनाडु, चेन्नई के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (10) उपर्युक्त (9) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6936/17/22]

- (11) (एक) राष्ट्रीय बाल भवन, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय बाल भवन, नई दिल्ली के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (12) उपर्युक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6937/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. R.K. RANJAN SINGH): Sir, I, on behalf of Dr. Subhash Sarkar, beg to lay on the Table: -

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2020- 2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2020-2021.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6938/17/22]

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Kashipur, Kashipur, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Kashipur, Kashipur, for the year 2020-21.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6939/17/22]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri National Sanskrit University, New Delhi, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri National Sanskrit University, New Delhi, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shri Lal Bahadur Shastri National Sanskrit University, New Delhi, for the year 2020-2021.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6940/17/22]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Sanskrit University, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Sanskrit University, New Delhi, for the year 2020-2021.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 6941/17/22]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2020-2021.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 6942/17/22]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ranchi, Ranchi, for the year 2019- 2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Ranchi, Ranchi, for the year 2019-2020.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 6943/17/22]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bangalore, Bengaluru, for the year 2020- 2021, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Bangalore, Bengaluru, for the year 2020-2021.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 6944/17/22]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2020- 2021. (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 6945/17/22]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Indore, Indore, for the year 2019-2020, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Indore, Indore, for the year 2019-2020.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 6946/17/22]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2020-2021.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 6947/17/22]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and 13 Research, Kolkata, for the year 2020-2021.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 6948/17/22]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2020-2021.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 6949/17/22]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Jammu, Jammu, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Goa, Goa, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Jammu, Jammu, for the year 2020-2021.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 6950/17/22]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Tirupati, Tirupati, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Tirupati, Tirupati, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Tirupati, Tirupati, for the year 2020-2021.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 6951/17/22]

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2020-2021.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 6952/17/22]

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2019-2020.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2019-2020, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2019- 2020.

(32) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 6953/17/22]

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2019-2020.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2019-2020, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi University, Rono Hills, for the year 15 2019-2020.

(34) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 6954/17/22]

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2020- 2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2020-2021.

(36) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 6955/17/22]

(37) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2020-2021. (38) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No. LT 6956/17/22]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2020-2021.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 6957/17/22]

(41) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2020-2021, together with Audit Report thereon.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT 6958/17/22]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2020-2021.

(ii) A copy of the Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Tribal University, Amarkantak, for the year 2020-2021.

(44) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT 6959/17/22]

(45) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Mizoram, Aizawl, for the year 2020- 2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Mizoram, Aizawl, for the year 2020-2021.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 6960/17/22]

(47) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2020- 2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2020-2021, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2020-2021.

(iv) Statement regarding Review (Hindi and English versions) on the Audited Accounts of the National Council for Promotion of Urdu Language, New Delhi, for the year 2020-2021.

(48) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT 6961/17/22]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2020-2021.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2020-2021.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No. LT 6962/17/22]

(51) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Manipur, Manipur, for the year 2020- 2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Manipur, Manipur, for the year 2020-2021.

(52) Statement (Hindi and English versions) showing reasons for delay in laying 18 the papers mentioned at (51) above.

[Placed in Library, See No. LT 6963/17/22]

(53) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kashmir, Srinagar, for the year 2020-2021.

(ii) A copy of the Annual Accounts of the Central University of Kashmir, Srinagar, for the year 2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kashmir, Srinagar, for the year 2020-2021.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

[Placed in Library, See No. LT 6964/17/22]

(55) A copy of the Annual Accounts (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2020-2021, together with Audit Report thereon.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 6965/17/22]

(57) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bodhgaya, Bodhgaya, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Bodhgaya, Bodhgaya, for the year 2020-2021.

(58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 6966/17/22]

(59) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Indian Institutes of Management Act, 2017:-

(i) The Indian Institute of Management Kashipur Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V in Gazette of India dated 31st January, 2022.

(ii) The Indian Institute of Management Nagpur Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V in Gazette of India dated 21st February, 2022.

(iii) The Indian Institute of Management Sambalpur Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V (pt.1)(iii) in Gazette of India dated 10th February, 2022.

(iv) The Indian Institute of Management Ranchi Regulations, 2021 published in Notification No. F. No. IIMR/DIR/Regulation/2021- 22/1168 in Gazette of India dated 10th January, 2022.

(v) The Indian Institute of Management Indore Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V in Gazette of India dated 6th December, 2021.

(vi) The Indian Institute of Management Sirmaur Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V (ii) in Gazette of India dated 14th December, 2021.

(vii) The Indian Institute of Management Shillong Regulations, 2021 published in Notification No. F. No. 8-9/2021-TS.V in Gazette of India dated 10th February, 2022.

(60) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (v) & (vi) of (59) above.

[Placed in Library, See No. LT 6967/17/22]

(61) A copy of the Central University of Punjab Cadre Recruitment Rules for the Non-Teaching and Other Academic Posts 2021 (Hindi and English versions) published in Notification No. F. No. CUPB/Ord-CRR./630 in Gazette of India dated 24th February, 2022 under sub-section (2) of Section 43 of the Central Universities Act, 2009.

[Placed in Library, See No. LT 6968/17/22]

(62) A copy of the Notification No. 55-1/02/MGAHV/New Delhi dated February 6, 2002 (Hindi and English versions) published in Gazette of India dated 24th February, 2022, relating to amendment/addition of Statutes 12, 39, 14, 16(1), 2(4), 2(5) and 7 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya under Section 44 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996.

[Placed in Library, See No. LT 6969/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970/1980:-

(1) The Bank of Maharashtra (Officers') Service (Amendment) Regulations, 2021 published in Notification No. F. No. AX1/ST/OSR/1325/2021-22 in Gazette of India dated 14th December, 2021.

(2) The Central Bank of India (Officers') Service (Amendment) Regulations, 2021 published in Notification No. F. No. CO:HRD:IRP:2021-22:236 in Gazette of India dated 28th January, 2022.

(3) The Indian Bank (Officers') Service (Amendment) Regulations, 2022 published in Notification No. F. No. IB/G-9/2021-22(E) in Gazette of India dated 16th March, 2022.

(4) The Indian Overseas Bank (Officers') Service (Amendment) Regulations, 2021 published in Notification No. F. No. HRMD/SUP/177/01/2021-22(E) in Gazette of India dated 16th February, 2022.

(5) The Punjab and Sind Bank (Officers') Service (Amendment) Regulations, 2021 published in Notification No. F. No. PSB/STAFF/OSR/2021 in Gazette of India dated 24th December, 2021. UTPAL KUMAR SINGH Secretary General New Delhi; April 01, 2022.

[Placed in Library, See No. LT 6970/17/22]

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